

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

AUCTION NOTICE

ROC.No.94 /2024-APHC VEHICLES

DATE: 22.04.2024

The High Court of Andhra Pradesh has decided to dispose of Mahindra Xylo car bearing Registration No.AP 12 N 6761 by Public Auction in "AS IS WHERE IS CONDITION", as recommended by the Motor Vehicles Inspector, Mangalagiri for condemnation. The details of the above said vehicle and the upset price fixed by the Regional Transport Officer, Guntur are as under.

Sl. No.	Vehicle No.	Make	Month & Year of Manufacture	Date of Registration	Upset price fixed by the MVI (Rs.)
1.	AP 12 N 6761	Mahindra Xylo van	2013	01.06.2013	1,00,000/-

Auction will be held on the premises of the High Court of Andhra Pradesh, Nelapadu, Tulluru Mandal, Guntur District on 04.05.2024 at 11:30 a.m.

The interested persons may participate in the auction. The successful bidder shall have to deposit the total bid amount immediately.

The High Court has the discretion to accept or reject the auction sale in favour of anyone.

The interested persons may register their names with the undersigned at 10.45 a.m. on 04.05.2024.

The above Mahindra Xylo car is available for inspection at the High Court premises from 11:00 a.m. to 05:00 p.m. on any working day.


REGISTRAR (PROTOCOL)